



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-005/NCLAT/CHN BEN/2025

Dated: 07th Aug 2025

NOTICE

Please take notice that the following matter listed in Chennai Bench on 08.08.2025 will not be taken up. The next date of hearing will be notified later.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Review App No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023 To Recall IA No. 677/2024	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	Mr. V Venkata Sivakumar	Mr. J Manivannan R1 Mr. Jerin Asher Sojan R2

By order of Hon'ble Member (Judicial)

Chennai Bench

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